

[Print](#)**Defective Case Register from 2025-10-09 to 2025-10-09**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/30601/2025	SANGRAM KESHARI ROUT	2025-10-09	In the Index BLAPL petition has not been mentioned.
2	D-MATA/41257/2025	SRIKAR KUMAR RATH	2025-10-09	not in appeal format .page 6 not available. further SR
3	D-BLAPL/30936/2025	PRATAP CHANDRA MISHRA	2025-10-09	1. Paragraph 8 of the application not filled.
4	D-WP(C)/40465/2025	AMIT PRASAD BOSE	2025-10-09	1. Date of order under Annexure-1 does not tally with Index and para-5 of the petition and Annexure-6 does not tally with Index.
5	D-BLAPL/30940/2025	DEEPAK RANJAN PARIDA	2025-10-09	1. Page no 15 not legible
6	D-WP(C)/40467/2025	DILIP KUMAR SAHU	2025-10-09	1. Date of representation under Annexure-8 does not tally with Index and para-14 of the petition
7	D-WP(C)/40536/2025	SUBHRANSU BHUSAN MOHANTY	2025-10-09	1.Hologram of Rs.50/- to be paid on V.nama.
8	D-WP(C)/40502/2025	BHAWANI SANKAR PANIGRAHI	2025-10-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 16 and 19 not neat.
9	D-EXP/40611/2025	ASISH KUMAR RAY	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Para no. not correctly furnished in petition and declaration.
10	D-WP(C)/40407/2025		2025-10-09	Address of respondent not properly furnished.
11	D-WP(C)/40526/2025	DURGESH NARAYAN RATH	2025-10-09	Page 74 not neat.
12	D-EXP/40870/2025	NIRANJAN BISWAL	2025-10-09	1. C. copy of impugned order not filed. i)Anx-4 wrongly mention in para no. 5. ii)put up for SR after filing of C. copy of impugned order.
13	D-CRLMC/30986/2025	AMITABH MISHRA	2025-10-09	1. Nomenclature not correctly furnished in V.nama. 2. Petitioner nos. 4 to 7 not executed in V.nama.
14	D-CRP/40806/2025	BAMADEV BARAL	2025-10-09	1. Court Fee Rs.45/- Payable.Paid Rs.06/- Only.D.C.Fee of Rs39/- to be Paid
15	D-MACA/41118/2025	ADAM ALI KHAN	2025-10-09	statutory deposit not made. further SR after filling of c copy of impugned order
16	D-WP(C)/40679/2025	SUBHRANSU BHUSAN MOHANTY	2025-10-09	1.D.C.Fee of Rs.6/- to be paid on C.T.
17	D-ARBP/40540/2025	SUBHAM SHARMA	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1. Court Fee Rs. 500/- is payable.Rs.6/- paid Rs.494/- to be paid
18	D-EXP/37942/2025	ADV.	2025-10-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. C. copy of impugned order not filed. Put up for SR after filing of c. copy of impugned order.
19	D-WP(C)/40442/2025	DWARIKA PRASAD MOHANTY	2025-10-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
20	D-EXP/40619/2025	ASISH KUMAR RAY	2025-10-09	Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. Para no. not correctly furnished in petition and declaration.
21	D-CMP/40633/2025	BISWAJIT MOHAPATRA	2025-10-09	Defendant No-6 not made Party in this Petition.
22	D-BLAPL/30952/2025	ANJAN KUMAR BISWAL	2025-10-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.R there after
23	D-EXP/39131/2025	ASISH KUMAR RAY	2025-10-09	i) Synopsis and date chart not page mark in Index. ii) Para no. not correctly furnished in petition as well as declaration.
24	D-BLAPL/30604/2025	NITYANANDA MOHAPATRA	2025-10-09	1. G.R. case No. is not correctly mentioned in the first para of the petition and synopsis.
25	D-ABLAPL/30961/2025	BASANTA KUMAR NAYAK	2025-10-09	1. GR Case No. left blank in Synopsis. 2. Age of Pet No.15 not mentioned in C.T. 3. Paragraph declaration in affidavit not correct. 4. LTI of Pet No.10 not attested. 5. Name of the Informant, his father and his wife appearing in Para 3 be redacted.
26	D-ABLAPL/30985/2025	STHITI DAS	2025-10-09	Petitioner no.4 being minor not represent through guardian in cause title but she executed v.nama.
27	D-EXP/39046/2025	ASISH KUMAR RAY	2025-10-09	i) Synopsis and date chart not page mark in Index. ii) Anx-1 not page mark. iii) Para no. not correctly furnished in petition as well as declaration
28	D-MACA/41119/2025	ADAM ALI KHAN	2025-10-09	further SR after filling of c copy of impugned order
29	D-STREV/39469/2025	BHABANI PRASAD MOHANTY	2025-10-09	Case no and date of disposed of not mention in being aggrieved.
30	D-ABLAPL/30989/2025	SAPAN KUMAR LENKA	2025-10-09	G.R. no. not mentioned in synopsis and also p.s. no. not tally with FIR.
31	D-ABLAPL/30996/2025	BASANTA KUMAR NAYAK	2025-10-09	ANNEX.2 PARTIALLY NEAT.
32	D-WP(C)/40339/2025		2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1 Put up SR after filing proper format and clean documents along with V.nama.
33	D-CRLMP/30353/2025	SABYASACHI MOHAPATRA	2025-10-09	1. Address of the petitioner P.O./PS not correctly furnished in affidavit. 2. Bio data of the petitioner W/o instead S/o in cause title.
34	D-WP(C)/41003/2025	PRABODHA CHANDRA NAYAK	2025-10-09	Page no.45 not legible.
35	D-CRLREV/30100/2025	USHARANI PATI	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 35 days 2.Being aggrieved and good grounds not mentioned in the petition. 3. Under taking not mentioned.
36	D-WP(C)/40338/2025		2025-10-09	Put SR after filing the proper format and clean document along with V. nama.
37	D-CONTC/41215/2025	SAROJ KANTA MANDAL	2025-10-09	1.V.NAMA Filed but not clean 1)In Index sl. no. 3 not correct.ii) Copy of order in contc no. 9386 of 2023 not filed .iii) CONTC No. not mentioned in Reference certificate. iv) Contc no. not mentioned in the top of the cause title. v) For further SR.
38	D-WP(C)/40440/2025	DWARIKA PRASAD MOHANTY	2025-10-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
39	D-CRLMP/30434/2025	SOUBHAGYA SUNDAR DAS	2025-10-09	1.Receipt Showing Serv.copy To CBI not Filed. 2.Neat and legible copy of page nos.20 to 23 and 25 to be filed
40	D-CRLMP/30401/2025	NIKUNJA KUMAR ROUT	2025-10-09	1. Name of the Appellant not correctly furnished in V.nama
41	D-CRLMA/30885/2025	SAYED MUZAFFAR ALLI	2025-10-09	i) Para no. not correctly furnished in declaration. ii) OHCBAWS Rs-100/- to be paid. iii) D.C. fee Rs- 4.95/- to be paid.
42	D-BLAPL/30878/2025	BIRAJA PRASAD NANDA	2025-10-09	1. Free copy/Certified copy of Rejection order not filled
43	D-BLAPL/30881/2025	DEEPAK KU SAHOO	2025-10-09	1. Rejection order date wrongly furnished in paragraph 7 of the application at Annexure-2
44	D-BLAPL/30635/2025	SOUMYA JYOTI BISWAL	2025-10-09	1. Subject code is not correctly furnished in cause Title,Index and A.Slip. 2. Paragraphs mentioned in the petition are not under the Affidavit
45	D-CRLMA/30987/2025	NIRANJAN PANDA	2025-10-09	i) G.R. case no. wrongly furnished in top of the cause title. ii) Date of order in ABLAPL wrongly mention in prayer portion. iii) D.C. Fee Rs-2.20/- to be paid. iv) Date chart not page mark
46	D-CRLMC/28039/2025	AKSHAYA KUMAR SAHOO	2025-10-09	1. Occupation not furnished in affidavit

47	D-CRLMC/30550/2025	SHYAMANANDA MOHARANA	2025-10-09	Adv.w.fee Rs.15.00 not paid in V>Nama
48	D-CRLREV/30915/2025	AJAYA KUMAR JENA	2025-10-09	1. Annexures -1 and 2 does not tally as per Index.
49	D-CONTC/38051/2025	ADV.	2025-10-09	1) In the date chart CONCT No . not correct.
50	D-MACA/40820/2025	DIBYARANJAN BARIK	2025-10-09	further SR after furnish valuation of appeal and court fee payable
51	D-WP(C)/38847/2025	SAPAN KUMAR PAL	2025-10-09	1. Paragraph no. not correctly furnished in the petition.2.Date of order under Annexure-1 does not tally with para-1 of the petition.
52	D-CRLMC/30433/2025	RAJIB LOCHAN PATTANAİK	2025-10-09	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. Age of the petitioner no.1 in cause title not tally with affidavit.
53	D-WP(C)/40680/2025	BHAGABAN BEHERA	2025-10-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-MACA/40707/2025	MAHITOSH SINHA	2025-10-09	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1. Period of Delay 31 days
55	D-WP(C)/40337/2025	PRADYUMNA KUMAR SAHOO	2025-10-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Paragraphs not correctly mentioned in declaration
56	D-CONTC/40137/2025	ADV	2025-10-09	Father name of the deponent not correct in sl. no.2 of the Affidavit
57	D-ABLAPL/30910/2025	AGASTI KANUNGO	2025-10-09	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
58	D-CRLMC/30556/2025	SANJIB KUMAR BHANJADEO	2025-10-09	C.copy not filed
59	D-CONTC/41216/2025	SAROJ KANTA MANDAL	2025-10-09	1.V.NAMA Filed but not clean.1)In index sl. no. 3 not correct.11) CONTC no. not mentioned in the top of the cause title.iv)Copy of order in contc no. 9387 of 2023 not filed and contc no. 9387 of 2023 not mentioned in Reference certificate. iv) For further SR.
60	D-ABLAPL/30938/2025	SWARAJ PATEL	2025-10-09	1. Name of the Informant and her father appearing in Para 2 be redacted. 2. Para 2 line 3 needs some correction. 3. Annexure 1 not properly page marked. Page 14 and 16 missing. 4. OHCBA welfare Fund Rs.50 not paid. 5. Resubmit for SR for calculation of A. Fee after necessary rectification of Ann.1
61	D-CRLMC/30898/2025	SANGRAMJIT PANDA	2025-10-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. C.Copy of F.I.R. to be filed
62	D-ABLAPL/31005/2025	BISWAJIT NAYAK	2025-10-09	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 26 not neat.Date not mentioned in the v.nama
63	D-CRLMC/30656/2025	DEEPAK KU SAHOO	2025-10-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Paragraph no. not correctly furnished on affidavit (In Sl.No.V).2. One Rina Mallick executed in V.nama which is not a Petitioner in this case.
64	D-CRLMC/30661/2025	AKSHAYA KUMAR SAHOO	2025-10-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Name of Father of the deponent on affidavit does not tally with cause title.2.Date of order under Annexure-2 does not tally with para-3 of the petition
65	D-ABLAPL/30863/2025	SUMANTA MALIK	2025-10-09	GR Case No. left blank in Para 1.
66	D-EXP/37459/2025	ADV.	2025-10-09	Put up for further S.R after filing of the C.Copy of the impugned order Dt.09-09-2022
67	D-CRLA/30840/2025	UMA CHARAN MISHRA	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Court Fee Rs.6.00 not paid 2.Court fees Rs.12.00 paid AND other stamps not paid IN v.nama 3-The name of trial court case no. and date of judgement not furnished in being aggrieved para 4-Vernacular certificate not furnished in I.A.
68	D-EXP/37466/2025	ADV.	2025-10-09	Put up for further S.R after filing of the C.Copy of the impugned order Dt.09.09.2022.
69	D-CRLMC/30359/2025	SURYAKANTA DWIBEDI	2025-10-09	1. Copy of Charge sheet to be filed.2.Date of order under Annexure-3 does not tally with Index.
70	D-MATA/40926/2025	BIJAYA KUMAR MISHRA	2025-10-09	not maintainable.move to session judge
71	D-ABLAPL/30854/2025	ASIT KUMAR OTTA	2025-10-09	1. Annexure 1 and 2 not attested and not properly page marked. 2. Annexure 2 page 20 and 21 not legible. 3. OHCBA Welfare Fund Rs.50 not paid
72	D-CRLMP/30271/2025	UDAYANATH SAHOO	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS

				OF ALL THE SIGNING ADVOCATES NOT INDICATED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Provision of law not correctly furnished. 2. Nomenclature not correctly furnished Sl. no.3 in Index.3. Page nos 1 to 5 not attested.
73	D-MATA/41082/2025	PRASANTA KUMAR SAHOO	2025-10-09	further SR after filling of c copy of impugned order
74	D-WP(C)/40475/2025	ARUN KUMAR ACHARYA	2025-10-09	Page 49 to 52 not neat.
75	D-CMAPL/41311/2025	GURUDUTTA KAR	2025-10-09	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C. copy of impugned order not filed. i) Synopsis and date chart not filed. ii) Reference certificate not furnished. iii) Address of the Honble court not furnished. iv)Name of the parties wrongly furnished in affidavit page.v) Put up for SR after filing of c. copy of impugned order.
76	D-ABLAPL/30859/2025	BISWARANJAN MOHAPATRA	2025-10-09	1. Code No. mentioned in A.slip Index and Petition not correct. 2. Index not proper. 3. No synopsis and Date Chart filed. 4. Resubmit for S.R. after necessary rectification
77	D-ABLAPL/30907/2025	NIRANJAN LENKA	2025-10-09	.Receipt Showing Serv.copy To Vigilance not Filed.
78	D-WP(C)/40493/2025	PRAFULLA CHANDRA ACHARYA	2025-10-09	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Paragraph not correctly mentioned in the affidavit
79	D-BLAPL/30901/2025	BRAJA KISHOR PANDA	2025-10-09	1)Name of the village of the informant to be redacted from para -2 of the petition.ii) Opp. Party no -2 to be redacted from the cause title
80	D-ABLAPL/30912/2025	ASHOK KUMAR SAHOO	2025-10-09	1. Pages of Annexure 1 mentioned in Date Chart not correct. 2. No declaration on behalf of Pet.No.1 has been made in the Affidavit. 3. Annexure 1 page 8 not legible.
81	D-ABLAPL/30882/2025	DEEPAK KU SAHOO	2025-10-09	Annexure 1 page 10 to 12 not marked.
82	D-WP(C)/40474/2025	DIPTI RANJAN BHOKTA	2025-10-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Paragraph not correctly mentioned in the I.A of the affidavit
83	D-BLAPL/30627/2025	JUGALA KISHORE PANDA	2025-10-09	1.Rejection order date wrongly furnished in Annexure-2 in the paragraph 6 of the application
84	D-WP(C)/40983/2025	ASIT KUMAR JENA	2025-10-09	Vehicle No- OD-24-G3523 mentioned in the synopsis date chart cause title body of the petition Annex-7 and I.A petition does not tally with under Annex- nos.1 3 5.
85	D-WP(C)/40479/2025	DIPTI RANJAN BHOKTA	2025-10-09	Page 47 not neat
86	D-SAO/41343/2025	PRASHANTA KUMAR DAS	2025-10-09	Code 280400 is correct no.may be correct not in appeal format . further SR
87	D-CRLMP/30380/2025	SATYAJIT MOHAPATRA	2025-10-09	1. Sl. no. 2 not correctly furnished in affidavit
88	D-WP(C)/40854/2025	SAROJANANDA MISHRA	2025-10-09	1. paragraphs not correctly mentioned in declaration
89	D-BLAPL/30632/2025	MANASH KUMAR PRADHAN	2025-10-09	1. signature of the deponent made in the affidavit does not tally with that of name mentioned in the affidavit. 2. Page no 10 11 14 26 not legible 3. Annexure-1 2 not attested. 4. Annexure-3 not legible
90	D-BLAPL/30696/2025	CHITTA RANJAN PATTNAIK	2025-10-09	8-CAUSE TITLE NOT IN ORDER.
91	D-CRLMC/30343/2025	BIJAYA KUMAR DASH	2025-10-09	1.Petition not correctly addressed to Honorable Court 2.C.copy of FIR not filed
92	D-CMP/40634/2025	BISWAJIT MOHAPATRA	2025-10-09	The discrepancy in the name of O.P.No-4 as per Trial Court be reconciled.
93	D-TRPCRL/30700/2025	BISWARANJAN DALAI	2025-10-09	address of petitioner is not correct
94	D-BLAPL/30920/2025	BIBHUTI RANJAN MOHANTY	2025-10-09	1)Name of the Informant to be redacted from para -1 of the petition.
95	D-BLAPL/30697/2025	AKSHAYA KUMAR SAHOO	2025-10-09	Page 13 not found
96	D-CRLA/30033/2025	SANJAYA KUMAR PATRI	2025-10-09	1.signature of petitioner no.1 in cause title not tally in v.nama 2.Code Not furnished in cause title. 3. Code no. not correct in assessment slip and coding sheets. 4. As per judgement petitioner no.1 not tally with signature in v.nama.
97	D-WP(C)/41250/2025	PRANAYA KISHORE HARICHANDAN	2025-10-09	As per annex.1 date not tally in prayer of petition
98	D-BLAPL/30680/2025	KODANDA KUMAR BHUYAN	2025-10-09	1. Year of P.R no mentioned in the cause title is not tally with Rejection order
99	D-BLAPL/30927/2025	SUSHANTA KUMAR JOSHI	2025-10-09	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				1)Name of the P.S. of the petitioner in the cause title not tally with Rejection order.
100	D-BLAPL/30626/2025	BISWA RANJAN PATTNAIK	2025-10-09	1. Synopsis and Date chart not paginated. 2. The name of the petitioner mentioned in the Cause Title does not tally with that of rejection order. 3. Annexures-1 2 and 3 has not been mentioned in the Annexure and pagination has been made at the bottom of the pages
101	D-WP(C)/40807/2025	MADAN MOHAN SWAIN	2025-10-09	GROUND column not mentioned in petition
102	D-BLAPL/30703/2025	MAHES DAS	2025-10-09	1.Age of the petitioner mentioned in Cause Title does not tally with that of rejection order.
103	D-BLAPL/30686/2025	SUSAMPAD HOTA	2025-10-09	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
104	D-CRLA/30719/2025	ASUTOSH TRIPATHY	2025-10-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.D.c. fee Rs. 50/- to be paid . 2. Annex.1 and 2 not mentioned in appeal memo
105	D-BLAPL/30625/2025	AMITAV TRIPATHY	2025-10-09	1. Certified copy of charge sheet not page marked and not also in the Index and also not in proper place in the application.
106	D-ABLAPL/30931/2025	SOUMYA RANJAN MOHANTY	2025-10-09	1. Page marking of Petition and Annexure 1 not correct. Index as well as the documents be page marked afresh. 2. Annexure 1 page 12 not legible
107	D-CONTC/38656/2025	ADV.	2025-10-09	1. Vernacular certificate not furnished. 2. CONTC case number not correctly furnished in Synopsis Date chart and cause title.
108	D-CRLA/30086/2025	TAPASWINI SINHA	2025-10-09	1. Period of Delay 60 days 2.D.C.fee Rs.12/- to be paid on 3.Sl.4 of petition para repeated.4.Date of delay mentioning in I.A. petition para.6 not tally with prayer
109	D-WP(C)/40450/2025	SANTOSH KUMAR DWIVEDY	2025-10-09	1. Date30-4-2024 under annex.6 not tally with para 8. of petition. 2. page no.11 partially neat
110	D-CRLA/30647/2025	JUDHISTHIR SAHOO	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the (a) Copy of Trial Court Judgement A.fee Rs.29.15p to be paid on C.copy of annex.2
111	D-WP(C)/40462/2025	LAXMINARAYAN PATEL	2025-10-09	Correct address of petitioner no.3 to be mentioned in cause title.
112	D-ABLAPL/30921/2025	RASHMI KANTA ACHARYA	2025-10-09	Items in the Index not properly described
113	D-WP(C)/40464/2025	HARA PRASAD RATH	2025-10-09	page no. of synopsis and date chart not mentioned in the index.page nos. 42 and 43 are partially neat.
114	D-BLAPL/30602/2025	KABIRAJ PRADHAN	2025-10-09	1. Certified copy or Free copy of rejection order not filed.
115	D-ABLAPL/30973/2025	ANUPAM DASH	2025-10-09	1. Annexure 1 is not properly paginated and Page No.13 is not legible

116	D-WP(C)/40460/2025	MANASI MOHAPATRA	2025-10-09	1. Date of representation under annex.1 in para 11 of petition not tally with index.2.page nos. 26 and 27 are partially neat. 3.As per index of annex. 8 C.copy not filed.
117	D-WP(C)/40290/2025	GIRIDHARI SINGH	2025-10-09	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Date not mentioned in the v.nama.D.C.Fee of Rs.6/- not paid.Page Marking not proper.
118	D-RVWPET/41421/2025	JASHOBANTA DASH	2025-10-09	Writ petition wrongly mention in index item no. 3
119	D-ABLAPL/30926/2025	SUSHANTA KUMAR JOSHI	2025-10-09	1. Provision of law is not correctly furnished in Cause Title. 2. Subject code is not correctly mentioned in Affidavit as well as his village name in declaration.
120	D-MACA/40833/2025	DIBYARANJAN BARIK	2025-10-09	further SR after furnish valuation and court fee payable
121	D-CRLMC/30597/2025	RABINDRA NATH PANDA	2025-10-09	C.copy of order not filed
122	D-MACA/41102/2025	ADAM ALI KHAN	2025-10-09	8-CAUSE TITLE NOT IN ORDER. 21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1. Period of Delay 4 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement not paid Rs 2/
123	D-FAO/40772/2025	DEBASISH SAMAL	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
124	D-WP(C)/40253/2025	MAHES DAS	2025-10-09	.Petition not correctly addressed to Honorable Court
125	D-EXP/41220/2025	MANAS PATI	2025-10-09	1.C. copy of impugned order not filed i) .Legible copy of page no. 8 to be filed. ii)Put up for SR after filing of c. copy of impugned order.
126	D-EXP/41222/2025	MANAS PATI	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C. copy of impugned order not filed.
127	D-MACA/40906/2025	SUSANT KUMAR MOHANTY	2025-10-09	MAC no totally in correct in petition. further SR
128	D-EXP/41218/2025	MANAS PATI	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.C. copy of impugned order not filed I) synopsis and date chart not page mark
129	D-MACA/41086/2025	ADAM ALI KHAN	2025-10-09	statutory deposit not made. further SR after filling of c copy of impugned order
130	D-WP(C)/40260/2025	BHAWANI SANKAR PANIGRAHI	2025-10-09	Page marking not tally with Book mark and Index.

131	D-WP(C)/40469/2025	HARA PRASAD RATH	2025-10-09	1. Synopsis and date chart not alphabetic paginated in Index.2. WP(C)No. under Annexure-10 does not tally with para-18 of the petition.
132	D-BLAPL/30911/2025	SWARAJ PATEL	2025-10-09	1) L.A.A.W.S. of Rs. 10/ not affixed in vakalatnama
133	D-WP(C)/40635/2025	TAPAN KUMAR KAMILA	2025-10-09	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 22 23 and 36 not neat
134	D-WP(C)/40471/2025	DILIP KUMAR SAHU	2025-10-09	1. Date of representation under Annexure-8 does not tally with Index.
135	D-CONTC/41313/2025	BIDYADHAR MANSING	2025-10-09	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
136	D-CRLMC/30475/2025	DIBYA JYOTI SAHOO	2025-10-09	1. Nomenclature of Lower court not correctly furnished in Prayer of the petition
137	D-ABLAPL/30891/2025	RAMDAS ACHARY	2025-10-09	1,Subject code is not correctly furnished in Cause Title Index Synopsis and Date chart
138	D-WP(C)/41229/2025	SANJIB MOHANTY	2025-10-09	Dt. of annex.5 in para.10 of petition not tally with index
139	D-WP(C)/40473/2025	DILIP KUMAR SAHU	2025-10-09	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Paragraph no. not furnished on declaration
140	D-WP(C)/41331/2025	ASHIT KUMAR DASH	2025-10-09	1.Name of the petitioner not Correctly furnished in declaration.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 09-10-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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